

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 2

Customs Appeal No. 1146 of 2011

*(Arising out of Order-in-Appeal No.220/2010 dated
11.02.2011 passed by the Commissioner of Customs
(Appeals), Bangalore.)*

The Commissioner of Customs

CR Building
Queens Road
Bangalore.

Appellant(s)

Versus

M/s. Jeans Knit (P) Ltd.

No.21-E1, 2nd Phase
Peenya Industrial Area
Bangalore – 560 058.

Respondent(s)

Appearance:

Mr. Neeraj Kumar,
Superintendent (AR)

For the Appellant

Mr. N. Anand, Advocate

For the Respondent

CORAM:

HON'BLE P. A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 24/07/2023

Date of Decision: 05/09/2023

This appeal is rejected. For Order, see order dated
05.09.2023 in Customs Appeal No.456 of 2011.

**(P. A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**